



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Constitution of Chandigarh Benches from 07.07.2025 to 11.07.2025 (11.07.2025 being Friday)/07.07.2025 से 11.07.2025 (दिनांक 11.07.2025 को शुक्रवार) तक पीठों का गठन।

DATE	THROUGH VIRTUAL HEARING/ COURT ROOM	BENCH	HON'BLE MEMBERS
07.07.2025 to 10.07.2025	COURT NO. 1 HYBRID MODE	B and SMC	Shri Rajpal Yadav, Hon'ble VP Shri Manoj Kumar Aggarwal, Hon'ble AM
07.07.2025 to 10.07.2025	COURT NO. 2 HYBRID MODE	A	Shri Laliet Kumar, Hon'ble JM Shri Krinwant Sahay, Hon'ble AM

Constitution of Chandigarh Benches from 14.07.2025 to 18.07.2025 (18.07.2025 being Friday)/ 14.07.2025 से 18.07.2025 (दिनांक 18.07.2025 को शुक्रवार) तक पीठों का गठन।

DATE	THROUGH VIRTUAL HEARING/ COURT ROOM	BENCH	HON'BLE MEMBERS
14.07.2025 to 17.07.2025	COURT NO. 1 HYBRID MODE	B and SMC	Shri Rajpal Yadav, Hon'ble VP Shri Manoj Kumar Aggarwal, Hon'ble AM
14.07.2025 to 17.07.2025	COURT NO. 2 HYBRID MODE	A	Shri Laliet Kumar, Hon'ble JM Shri Krinwant Sahay, Hon'ble AM

Note:

1. Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.
2. Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.
3. M.A's, Part Heard and Clarification cases will be heard by respective Members of the Bench as per cause list enclosed. The Virtual ID and password given above.
4. Due to All India Member's Conference, all Misc. Applications fixed on 11.07.2025 stands adjourned.


Assistant Registrar